

Madhya Pradesh and the locations thereof;

(b) since when these units are laying closed;

(c) the number of employees and labourers rendered jobless due to the closure of these units: and

(d) the steps taken/proposed to be taken by the Government to restart these units?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) to (d). Information is being collected and will be laid on the table of House.

**Concession in Excise Duty to Paper Mills**

1677. SHRI COMINMAYANAND SWAMI:  
DR. GUNWANT RAMBHAU SARODE:

Will the Minister of FINANCE be pleased to state :

(a) whether the Government have laid down certain conditions for granting concession in excise duty to paper mills in each State; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASEKHAR MURTHY): (a) and (b). Concessional rates of excise duty on paper, prescribed by way of general notifications are issued under Section 5A (1) of the Central Excises and Salt Act, 1944. These concessions are uniformly applicable through the country and are not dependent on the State in which the paper mills are located. However, in circumstances of exceptional nature, exemption orders are be-

ing issued in each case, under Section 5A(2). Such exemption orders are applicable only to specified manufacturers.

[English]

**Integrated Guided Missile Development Programme**

1678. SHRI SRIBALLAV PANIGRAHI:  
PROF. K.V.THOMAS:  
SHRI RAJENDRA AGNIHOTRI:  
SHRI MAHESH KANODIA:

Will the Minister of DEFENCE be pleased to state :

(a) when the Integrated Guided Missile Development Programme was launched;

(b) the details of the missile system being developed under the programme alongwith the range of each missile systems;

(c) the details of successful and unsuccessful attempts of missile launching under each missile systems till date; and

(d) the time by which each of the missile systems is likely to be inducted in the Armed Forces?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) Integrated Guided Missile Development Programme (IGMDP) was sanctioned in July 1993.

(b) Development of following missile systems is under progress under IGMDP:-

*PRITHVI*- surface to surface missile of 150 kms range which can be extended to 250 kms. for certain types of warhead.

*TRUSHUL*- short range surface-to-air missile with 9 kms range

**ARKASH** - medium rang surface-to-air missile with a range of 25 kms.

**NAG** - third generation antitank missile with a range of 4 kms. The programme also includes development of AGNI which is a re-entry technology demonstrator project.

(c) As part of developmental trials, various missile systems have been flight tested number of times, as given under, with varying degree of successes :-

<b>PRITHVI</b>	-	Ten flights
<b>TRISHUL</b>	-	Twenty flights
<b>AKASH</b>	-	Four flights
<b>NAG</b>	-	Eleven flights.

Some of the flights carry now sub-system. If the performance deviation is observed, it is connected in the next series of flights.

(d) in view of excellent repeated performance data obtained, '**PRITHVI**' and '**TRISHUL**' missile systems are expected in the Armed Forces during 1993-94. Development work for '**AKASH**' and '**NAG**' is expected to be completed by 1995 after which both the missiles are likely to enter Service-use.

### **Durg Trafficking**

1979. **SHRI RAM SINGH KASHWAN:**  
Will the MINISTER OF FINANCE be pleased to state :

(a) whether the Narcotics Control Bureau has launched a big move to curb drug trafficking from across Pakistan border;

(b) if so, the details thereof; and

(c) the value of different varieties of drug seized during 1992 and 1993, so far and the price thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (**SHRI M.V. CHANDRA SHEKHRA MURTHY**): (a)  
Yes, Sir.

(b) Arrangements for gathering of intelligence and exchange of intelligence between the different agencies have been streamlined. Training is being imparted to the enforcement officers of various agencies to improve their effectiveness. Equipment has also been supplied to some enforcement agencies to improve their mobility and communication facilities in the border areas. On 21-22 December, 1992 an inter agency meeting of all law enforcement agencies having jurisdiction over Indo-Pak border was convened by NCB at Delhi where arrangement for sharing of intelligence among the law enforcement agencies was stressed upon and modalities were worked out.

(c) No precise valuation of narcotic drugs, which are often of indeterminate chemical strength and composition, and are liable for destruction, is feasible.

### **Ban on Fresh Appointment**

1680. **SHRI C. SREENIVAASAN :**

Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to ban fresh appointments/recruitments to various departments at all levels;

(b) if so, the details thereof ; and

(c) the other steps already taken/ propose do be taken by the Government to reduce Government expenditure?